

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 169 OF 2015**

**Dated: 13<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Earth Solar Pvt. Ltd.**

... **Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv  
Ms. Mandakini Ghosh  
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri  
Ms. Neha Garg  
Ms. Rhea Luthra for R-2

Mr. Jasvinder Singh  
Mr. Aditya Grover for R-3

**ORDER**

List this matter for hearing on 10.04.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*